

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 328 of 2018 & IA No. 1567 of 2018 &**

**Dated: 30<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**Basaragi KM Solar Power Project LL.P. & Anr. .... Appellant(s)  
Versus  
Hubli Electricity Supply Company Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.  
Mr. Shubhranshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) :

**ORDER**

List the matter on **03.01.2019**. Interim order to continue till next date  
of hearing.

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/js*